

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Monday the 26th day of June 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|--|------------------------|---|
| 1 | Comp App (AT) (CH) (Ins) No. 104/2023 IA No. 379/2023 | The Superintending Engineer Vs Parikh Fabrics Pvt. Ltd | Mr. B Dhanaraj | M/s Ramalingam & Associates Mr. P Elayaraj Kumar Mr. R Imayavaramban Mr. S Jayaharan |
| 2 | Comp App (AT) (CH) (Ins) No. 177/2023 For Stay IA No. 574/2023 Urgent Hearing IA No. 575/2023 | C.Sakthivel Vs Drip Capital Inc & Anr. | Mr. R Ramkumar | |

For Withdrawal

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|---|---------------------------|-------------------------------------|
| 3 | Comp App (AT) (CH) (Ins) No. 172/2023 | Uma Devi Cottons Vs M/s. Kumaran Gin and Pressing Pvt. Ltd. | M/s Rank Associates | |
| 4 | Comp App (AT) (CH) (Ins) No. 137/2021 | M. Rafi Vs M/s. Spectrum Hi-Style Shoppers Private Limited | Mr. G Vairava Subramanian | Mr. M Sreedhar Mr. M Ganesh Babu |

For Hearing (Part Heard)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|--|------------------------|---|
| 5 | Comp App (AT) (CH) (Ins) No. 215/2021 For Stay IA No. 433/2021 For Direction IA No. 498/2021 & 686/2022 For Adv. Hg. | Amlika Mercantile Private Ltd. Vs. Keytrade AG & 2 Ors | Mr. Mohit Kumar | Mr. Bharadwaja Ramasubramaniam - R1 Mrs. Mummaneni Vazra Laxmi- R3 |

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| | IA No. 434/2021 & 746/2022 To Adv. Hg. IA No. 328/2023 | | | |
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For Directions

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|--|-----------------------------|-------------------------|
| 6 | TA (AT) No. 128/2021 (CA (AT) No. 67/2019) | Neelam Dhawan & Anr. Vs The Registrar of Companies Bangalore Karnataka & Anr WITH | M/s Varuna Bhanrale | |
| 7 | TA (AT) No. 129/2021 (CA (AT) No. 68/2019) | Som Prakash Satsangi Vs The Registrar of Companies Bangalore Karnataka & Anr. WITH | M/s Varuna Bhanrale | |
| 8 | TA (AT) No. 259/2021 (CA (AT) No. 38/2019) | Hewlett Packard Enterprise India Private Limited Vs The Registrar of Companies Bangalore Karnataka | M/s Varuna Bhanrale | |
| 9 | TA (AT) No. 122/2021 (CA (AT) (Ins) No. 5/2020 | Tamilnad Mercantile Bank Ltd Vs Mrs. Maddhumathi Kannan Adityan | Ms. Surekha Raman | Mr. Mohit D Ram |
| 10 | TA (AT) No. 212/2021 (CA (AT) (Ins) No.116/2020 | Nurani Subramanian Suryanarayanan Liquidator for M/S Care IT Solutions Pvt. Ltd. Vs Employees State Insurance Corporation Rep. By Its Regional Director & Ors. | Mr. Aravind C | Mr. Sourabh Chadda |
| 11 | TA (AT) No. 167/2021 (CA (AT) (Ins) No. 355/2020 | M/s PP Bafna Ventures Pvt Ltd Vs M/s KVR Industries Pvt Ltd | Ms. Malvika Kapila Kalra | |

For Admission (After Notice)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
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| 12 | Comp App (AT) (CH) (Ins) No. 384/2022 Leave to file IA No. 955/2022 To dispense with IA No. 911/2022 For Condone Delay IA No. 912 & 914/2022 For Stay IA No. 913/2022 | National Aluminium Company Ltd. Vs Mr. Ebenezar Inbaraj RP of M/s ReGen Powertech Pvt. Ltd. & 3 Ors. | Mr. Karthik Seshadri M/s S Sivasankar | Mr. AG Sathyanarayana |
| 13 | Comp App (AT) (CH) (Ins) No. 401/2022 To Adv Hg. IA No. 960/2022 For Stay IA No. 961/2022 | Madhavi Edible Bran Oils Pvt. Ltd. Vs Immaneni Eswara Rao & 5 Ors | Mr. Abhishek Jenasenan Mr. Aparijitha Vishwanath | Mr. Arjun Suresh- R2 |
| 14 | Comp App (AT) (CH) (Ins) No. 228/2022 For Condone Delay IA No. 488/2022 For Directions IA No. 486/2022 For Stay IA No. 487/2022 | M/s. D.J. Laboratories Vs Kerala Medical Services Corporation Ltd. | Mr. Kumarpal R. Chopra | M/s G. Ananda Krishnan |
| 15 | Comp App (AT) (CH) (Ins) No. 278/2021 For Exemption IA No. 597 & 600/2021 For Stay IA No. 598/2021 | M/s Malayalam Industries Ltd. Vs. Mr. K Easwara Pillai & 6 Ors | Mr. G.R. Lakshmanan Mr. R. Mariappan | Mr. S. Sethuraman |
| 16 | Com App (AT) (Ins) No.106/2023 Leave to file IA No.388/2023 For Stay IA No.389/2023 & IA No.390/2023 For Urgent Listing IA No. 479/2023 | Mr. GVBR Reddy Vs MR. Maligi Madhusudhan Reddy & 2 Ors. | Mr Anant Meratia | |
| 17 | Comp App (AT) (CH) (Ins) No. 307/2021 For Condone Delay IA No. 646/2021 | Agarwal Coal Corporation Pvt Ltd Vs Nizam Energy Pvt Ltd | Mr. VN Dubey | |

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| 18 | TA No. 126/2021 (Comp App (AT) No. 05/2021) | Chandrasekaran Ananthanarayanan Vs Registrar of Companies, Chennai | Mr. RL. Sinha | Ms. Annu Singh |
| 19 | Comp App (AT) (CH) (Ins) No. 76/2023 For Stay IA No. 273/2023 | Canara Bank Vs Jayasree. M Liquidator M/s Vasam Construction Company Pvt.Ltd & Anr. | Mr. R. Umasuthan | Mr. B Dhanraj |

For Hearing

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|---|--------------------------|--|
| 20 | TA (AT) No. 217/2021 Comp App (AT) (Ins) No. 1495/2019) | Indu Projects Ltd. Vs M/s Shrushti Contech Pvt. Ltd | Mr. Anurag Singh | Mr. Krishna Dev JR1 |
| 21 | Comp App AT) (CH) (Ins) No. 437/2022 For Urgent Hearing IA No. 1108/2022 | Atlanti Spinning and Weaving Mills Limited Vs Dolly Investment Company Private Limited | Mr. VV Sivakumar | Mr. Ankur Goel |
| 22 | Comp App (AT) (CH) (Ins) No. 237/2021 For Stay IA No 499/2021 To Adv. Hg. IA No. 970/2022 | Kenstream Ventures LLP Vs Kotak Mahindra Bank & 2 Ors WITH | Mr. R Sathish Kumar | M/s Ramalinga & Associates- R1 Mr. NP Vijay Kumar- R3 |
| 23 | Comp. App (AT) (CH) (Ins) No. 241/2021 For Stay IA No 509/2021 To Adv. Hg. IA No. 972/2022 | Puravankara Ltd Vs Kotak Mahindra Bank Ltd & 2 Ors | Mr. R Sathish Kumar | M/s Ramalinga & Associates - R1 Mr. NP Vijay Kumar-R3 |
| 24 | TA (AT) No. 108/2021 (CA (AT) No. 58/2019) | Late Devraj Dhanram Represented by his L/Rs Mrs Geetha Devraj & Ors Vs Firebricks & Potteries Pvt. Ltd. & Ors & 10 Ors | Mr. Balaji Srinivasan | Mr. AK Mysamy |
| 25 | Comp. App (AT) (CH) (Ins) No.40/2021 For Condone Delay IA.No.91/2021 | Mathew CK & 27 Ors Vs Shri Kumar Rajan & 2 Ors | Mr. Pranava Charan | Mr. PV Vinod- R1 & R2 Mr. Shivshankar R Panicker- R3 |

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| | For Stay IA No. 92/2021 | | | |
| 26 | Comp App (AT) (CH) (Ins) No. 287/2021 For Exemption IA No. 615/2021 | Shri Siva Nagaraja Taduvai @ TSN Raja Vs. Mr. Upender Kumar Agarwal & 2 Ors WITH | Mr. Amir Bavani | Mr. R Chetna Reddy- R1 |
| 27 | Comp App (AT) (CH) (Ins) No. 288/2021 For Exemption IA No. 616/2021 | Shri Siva Nagaraja Taduvai @ TSN Raja Vs. Mr. Ritesh Kumar Agarwal & 2 Ors | Mr. Amir Bavani | Mr. R Chetna Reddy- R1 |
| 28 | TA (AT) No.133/2021 (Comp App (AT) No.25/2020) | Nirej V. Paul & Anr Vs. The Canning Industries Cochin Ltd. & 16 Ors | Dr. KS Ravichandran | Mr. Srikanth Mohan R1 |
| 29 | Comp App (AT) (CH) (Ins) No.141/2021 | BS Limited (In Liquidation) Vs. Mr. Rajesh Agarwal & 12 Ors | Mr. Anil Kumar | Mr. V Arunkumar- R1 Mr. B Mohanraj- R2 Mr.B Dhanaraj- R5 Mr.S Chidambaram R13 |
| 30 | Comp App (AT) (CH) No.39/2021 For Stay IA No. 537/2021 For Exemption IA No. 538/2021 For Intervention IA No. 899/2022 | Union of India Vs Megacity Bangalore Developers and Builders Ltd. & Anr. WITH | Mr. Avinash Krishnan Ravi | Mr. Perikal K.Arjun- R2 Mr. Joseph Pookkat |
| 31 | Comp App (AT) (CH) No. 40/2021 For Exemption IA No. 540/2021 For Stay IA No. 539/2021 | Union of India Vs Megacity Bangalore Developers and Builders Ltd. & Anr. WITH | Mr. Avinash Krishnan Ravi | Mr. Perikal K.Arjun- R2 Mr. Joseph Pookkat |
| 32 | Comp App (AT) (CH) No. 41/2021 For Exemption IA No. 542/2021 For Stay IA No. 541/2021 | Union of India Vs Megacity Bangalore Developers and Builders Ltd. | Mr. Avinash Krishnan Ravi | Mr. Perikal K.Arjun- R2 Mr. Joseph Pookkat- |
| 33 | Comp App (AT) (CH) (Ins) No. 112/2022 For Exemption IA No. 263/2022 For Stay | Srinivasa Ediffice Private Limited Vs | Mr. VVSN Raju | Ms. G. Kalpana R1 / RP |

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| | IA No. 262/2022 | ECI Infra Towers Company Pvt Ltd & Anr. | | |
| 34 | Comp App (AT) (CH) (Ins) No.126/2021 For Interim Injunction IA No. 224/2021 | IndusInd Bank Ltd. Vs IVRCL Ltd. & Anr | M/s Ramalingam & Associates | Mr. Nityavendhan K |
| 35 | Com App (AT) (CH) (Ins) No.105/2023 IA No. 385, 386, 387 & 569/2023 | Thippareddygari Harikrishna Reddy Vs Indiabulls Hpusing Finance Ltd & Anr. | Mr. Chandramouli Prabhakar Mr. R. Prithviraj Pandian | Mr. Dheeraj Nair |
| 36 | Comp App (AT) (CH) (Ins) No. 387/2022 For Urgent Hearing IA No. 922/2022 For Stay IA No. 921/2022 To Adv Hg IA No. 201/2023 | Mr VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd.& 2 Ors | Mr. Yogesh Jagia | Mr. Amir Bavani - R1 M/s. Khaitan Legal Associates- R2 & R3 |
| 37 | TA (AT) No.109/2021 (CA (AT) No.151/2019) | Rachakonda Siva Kumar Vs Gagan Aerospace Limited & Anr WITH | Ms. Pooja Jain | Mr. Y.Suryanarayana R2 |
| 38 | TA (AT) No.110/2021 (CA (AT) No.153/2019) | Rachakonda Siva Kumar VS Gagan Aerospace Limited & Anr WITH | Ms. Pooja Jain | Mr. Y.Suryanarayana- R2 |
| 39 | TA (AT) No.113/2021 (CA (AT) No.200/2019) | Rachakonda Siva Kumar VS Gagan Aerospace Limited & Anr | Ms. Pooja Jain | Mr. Y.Suryanarayana- R2 |
| 40 | TA (AT) No. 279/2021 (Comp App (AT) No.70/2020) | GATI Ltd Vs Neera and Children Trust & 2 Ors | Ms. Varsha Banerjee | Mr. Y.Suryanarayana |
| 41 | TA (AT) No.130/2021 (CA (AT) No.100/2019) IA No. 121/2023 | Mangala Investments Limited & 4 Ors. Vs Canara Land Investments Limited & 4 Ors | Ms. Simran R Gurnani | A.K. Mylsamy & Associates Mr. Aravindh- R1 |

2.00 P.M

For Hearing

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|--|------------------------------------|---|
| 42 | Comp App (AT) (CH) (Ins) No.94/2022 For Stay IA No. 220/2022 | Girij Enterprises Vs Regen Powertech Pvt. Ltd & 2 Ors WITH | M/s Viruksham Legal | Mr.AG Sathyanarayana - R1,R2 Ms. ShanmithaR3 |
| 43 | Comp App (AT) (CH) (Ins) No. 114/2022 For Stay IA No. 269/2022 To Dispense with IA No. 270/2022 To implead IA No. 526/2022 | Gail (India) Limited Vs Mr. Ebenzer Inbaraj RP, Regen Powertech P Ltd WITH | M/s Giridhar & Sai | Mr.AG. Sathyanaryana |
| 44 | Comp App (AT) (CH) (Ins) No. 118/2022 For Stay IA No. 280/2022 | Echanda Urja Pvt Ltd Vs Regen Powertech Pvt Ltd & 2 Ors WITH | Mr. NP Vijay Kumar | Mr. AG Sathyanaryana - R1 Mr. Vipin Warrierr2 |
| 45 | Comp App (AT) (CH) (Ins) No. 72/2022 For Stay IA No. 152/2022 | Regen Infrastructure and Services P Ltd Vs Regen Powertech Pvt Ltd & 2 Ors WITH | Mr. B. Dhanaraj Ms. K. Parvathi | Mr.AG Sathyanarayana - R1, R2 Ms. Shanmitha R3 |
| 46 | Comp App (AT) (CH) (Ins) No. 79/2022 For Stay IA No. 160/2022 For Urgent Hearing IA No. 161/2022 To implead IA No. 223/2022 & 28/2023 To Vacate IA No. 246 /2022 | Asset Reconstruction Company (I) Ltd. Vs Ebnezar Inbaraj RP of Regen Powertech Pvt. Ltd. WITH | Mr. VV Sivakumar | Mr.AG Sathyanarayana - R1, R2 Ms. Shanmitha R3 |
| 47 | Comp App (AT) (CH) (Ins) No 186/2022 For Urgent hearing IA No. 429/2022 For Stay IA No. 430/2022 To implead IA No. 590/2022 | M/s. Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj WITH | Mr. VV Sivakumar | Mr.AG Sathyanarayana |
| 48 | Comp App (AT) (CH) (Ins) No.93/2022 For Stay IA No.215/2022 | L&T Infra Investments Partners Vs Regen Powertech Pvt Ltd & 2 Ors | Mr. Cibi Vishnu | Mr.AG Sathyanarayana -R1 Ms. ShanmithaR3 |

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| 49 | Comp App (AT) (CH) (Ins) No. 131/2022 For Stay IA No. 311/2022 | L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd. & Anr | Mr. Cibi Vishnu | Mr.AG Sathyanarayana -R1 Mr. B. Dhanaraj-R2 |
| | | WITH | | |
| 50 | Comp App (AT) (CH) (Ins) No. 132/2022 For Stay IA No. 312/2022 | L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd | Mr. Cibi Vishnu | Mr.AG Sathyanarayana |

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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